COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 19 OF 2015 IN APPEAL NO. 108 OF 2014

Dated: 19th December, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Company of Karnataka Ltd. 8	ors. Versu	Review Petitioner(s) s
Central Electricity Regulatory Comm	nission	& Ors Respondent(s)
Counsel for the Review Petitioner(s)	:	Mr. Sanjay Jain, Sr. Adv. Mr. D. L. Chidananda Ms. Rhea Verma
Counsel for the Respondent(s)	:	Mr. C.S. Vaidyanathan, Sr. Adv. Mr. Apoorva Mishra Mr. Shresth. Sharma for Udupi Power/R-2

<u>ORDER</u>

List this matter for hearing on <u>02.01.2019</u>, as agreed by the learned

counsel for the appearing parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

vt/pk